

# TWO DAYS INTERNATIONAL CONFERENCE

# **ON**

# UNFOLDING GENDER EQUITY THROUGH INCLUSIVITY: CHALLENGES AND WAY FORWARD

Date: March 08-09, 2024

Organized By

# CENTRE FOR WOMEN AND CHILD RIGHTS

National Law University, Tripura

In Collaboration With
Tripura Commission for Women



# About the Organizers About National Law University Tripura (NLUT)



National Law University, Tripura is established by Act No. 3 of 2022 of the State of Tripura. It is 25<sup>th</sup> National Law University of the Country and located in the smart and green capital city of Agartala. The foundation of the University was laid by Her Excellency Smt. Draupadi Murmu, Hon'ble President of India. The Chief Justice of the High Court of Tripura is the Chancellor of the University. The University offers five-years integrated B.A.LL.B.(Hons.) degree programme at undergraduate level, Master of Laws (LL.M.) and Ph.D. at postgraduate level. The University is committed to making rapid progress in establishing itself as a torchbearer of legal education in the northeastern region of India. Our dedicated team of faculty members holding doctoral degrees from reputed universities across India under the guidance and supervision of its founding Vice-Chancellor Prof. (Dr.) Yogesh Pratap Singh reaffirms this vision of the university.

For more information, visit www.nlutripura.ac.in

# **About Centre for Women and Child Rights**

The Centre for Women and Child Rights at National Law University Tripura is a dedicated initiative committed to advancing and safeguarding the rights of women and children through interdisciplinary research, advocacy, and community engagement. Established with the vision of creating a positive impact on society, the center serves as a hub for critical discussions, legal research, and outreach programs focusing on gender equality and child rights. The Centre administers programmes directed towards equal justice for women and children, and facilitate the active discourse and deliberation in the field of women and child rights.

For more information, write at cwcr@nlutripura.ac.in

# Concept Note

# Count her in!

Gender equity is a social responsibility for all and gender balanced world is the pre-requisite of sustainable social development. By treating the 'gender sensitivity as fairness' the conference proceeds with a sole aim of establishing gender equity. Though 'equality' and 'equity' both are used interchangeably, equality means giving same resources to all without discrimination whereas equity denotes the adjustment of the imbalances caused by inequality or sometimes by rigid equality. Equity is the need-based aspect of Equality. In that sense, equality is universal whereas equity is particularistic in nature. Being impressionistic, equality always gives different experience but equity unfurls the path of social justice. Gender equity is all about giving space to the women in different sectors instead of imposing decision on them by the name of equality. It means positive discrimination towards women by recognizing the needs and respecting gender identity.

Time has arrived to think of a world where all the individuals are treated equally. We can imagine a world which is free of bias, stereotype behaviour and discrimination. A world where inclusiveness and differences are celebrated. It is the need of the hour today to celebrate women's achievements in every sphere; we need to join our hands to reach the goal of gender equality and take action to drive gender parity.

When it comes to gender parity, India's position is dismal. According to the report of the World Economic Forum (WEF), India stands 127<sup>th</sup> out of 146 countries for gender parity in 2023. The country ranked 142<sup>th</sup> in Women's Economic Participation and Opportunity index. The gender gaps in political leadership are even wider with only 44.4% participation of women in local governance. Given the key role to policies in shaping social, cultural and political attitude, using a gender inclusive policy is a powerful tool to promote gender equity. The inclusion of women in decision making process involves eliminating discrimination, enacting legal structures and enabling policy reforms, promoting access to health, education, and finance, thereby assuring women empowerment in true sense. The necessity of the conference arises out of the fact that women need gender inclusive policies for their true empowerment, replacing the gender stereotypes.



# **Objectives**

The primary objective of the conference is to provide a platform for the exchange of ideas and perspectives on promoting gender equity through a lens of inclusivity. We intend to invite participants who are working at the international and national level, legislators, civil society organizations, academicians, practitioners, researchers, activists and policymakers to deliberate and discuss the prerequisites to strengthen the society and to address the constrains and barriers of women to grow in a healthy environment.

#### **Themes**

With this background, the Organizing Committee welcomes original papers relating to, but not limited to, the following topics:

- Gender Equality in Legal Frameworks
- Inclusivity and Diversity in the Workplace
- Intersectionality and Gender
- Empowering Marginalized Communities
- Social Movements and Gender Activism
- Economic Empowerment of Women
- Involving women and girls in leadership, decision-making and business
- Elevating women and girl's participation and achievement in sport, creative and artistic talent
- Laws relating to Women and Data Privacy
- Cyber Crime and Rights of Women
- Social Inclusion of Women
- Innovation and technology for empowering the women

Above mentioned topics are not exhaustive, but other topics can also be accommodated if it's in line with Rights of the Women and Children.

#### **Procedure for Submission of Abstracts**

An Abstract (of about 250 words) should be sent as an attachment in a word file. Abstracts will be peer-reviewed before they are accepted. The following information, in the given format, should be sent along with the Abstract:

Name of the Participant Official Designation/Institution Details Address and Email ID Title of Abstract The subject of the email should be read as, "Abstract Submission for Two Days International Conference on "Unfolding Gender Equity Through Inclusivity."

# Submit your abstract to <a href="cwcr@nlutripura.ac.in">cwcr@nlutripura.ac.in</a>

## **Guidelines for Paper Submission**

- The title of the paper should be followed by Name of the Author, Designation, Name of the Organization/University/Institution and Email address. It is mandatory to mention Email address, as all future correspondence will be through it.
- Name and details of Co-author, if any.
- The paper should be typed in MS WORD format.
- The paper must be in single column lay out with margins justified on both sides.
- The heading and sub-heading should be in font size 12 bold and Times New Roman, left aligned.
- The main text should be in font size 12 Times New Roman, 1.5 spacing and justified.
- The length of the paper should not exceed 6,000-8000 words (including footnotes). Exceeding the word limit may lead to rejection of paper.
- Citation Format should conform to the Indian Law Institute, New Delhi.
- Submission of the abstract should accompany with a covering letter with the name(s) of the author(s) and address, designation, institution/affiliation, the title of the manuscript and contact information (email, phone). All submissions must contain an abstract of not more than 250 words with 5 Minimum Keywords.
- All the contributions should be the original work of the contributors and should not have been submitted for consideration in any other Publication. Any plagiarized work will be out-rightly rejected.
- All the contributors should provide a declaration form regarding the originality of the paper.
- The contributions presented to and accepted for publication and the copyrights therein shall be the Intellectual Property of National Law University, Tripura.

# **Publication Opportunity**

Selected articles will be published as an Edited Book bearing ISBN.

# **Registration Fee for Presentation of Paper**

Particular	Amount
Student	1000/-
Faculty/Professional/Research Scholar/Other	2000/-
Foreign Students	3000/-
Foreign Faculty/ Professional/Research/ Other	5000/-

# **Registration Fee for Attending the Conference**

Particular	Amount
Student/Faculties/Professionals/Research Scholars/Other	500/-

# Both Author and Co-Author have to register individually.

#### **Account Details**

Registrar, National Law University Tripura

Account No. 50100690974022

Bank Name: HDFC Bank

IFSC Code: HDFC0006419

Branch: Usha Bazar

# **Important Dates**

Submission of Abstract	February 02, 2024
Confirmation of Abstract Selection	February 09, 2024
Online Registration	February 10-25, 2024
Submission of Draft Paper	February 25, 2024
Conference Date	March 08-09, 2024
Submission of Final Paper	March 02, 2024
Publication of Selected Paper By	August 2024

Note: Physical registration will also possible on the day of Conference.

#### Who Can Attend

Students, Research Scholars/Faculties/Academicians, Corporate Delegates, Business entities, and Lawyers.

# **Rules for the Presentation**

- No abstract or full paper shall be accepted after the last date of submission respectively;
- Participants/Paper Presenters have to register after the acceptance of the abstract with payment of required fees;
- For participation, registration is mandatory for confirmation of the participation; Only registered participants will be allowed to take part in Conference;
- All the registered participants will be provided with a participation certificate;
- Technical sessions will be both in physical mode and online mode (Google Meet).



#### **Chief Guest**

#### Mrs. Jharna Debbarma

Chairperson
Tripura Commission for Women

#### **Guest of Honour**

Prof. (Dr.) Sadeka Halim
Vice-Chancellor, Jagannath University, Bangladesh

#### **Guest of Eminance**

Prof. (Dr.) Nitya Rao
Professor of Gender and Development
School of Global Development
University of East Anglia, UK

# **Keynote Speaker**

Prof. (Dr.) Ved Kumari Vice-Chancellor, National Law University, Odisha

## **Distinguished Resource Persons**

Prof. (Dr.) Chandrika Basu Majumder
Senior Professor, Department of Political Science
Tripura University

Prof. (Dr.) Sarasu Esther Thomas
Professor of Law
National Law School of India University, Bengaluru

# **Organizing Committee**

Patron-in-Chief

Prof. (Dr.) Yogesh Pratap Singh Vice-Chancellor, NLUT

#### Patron

Prof. (Dr.) Nachiketa Mittal Registrar, NLUT

**Centre Director and Convenor** 

**Dr. Debasree Debnath** Assistant Professor of Law

**Organizing Secretary** 

**Dr. Dipikanta Chakraborty**Assistant Professor of Political Science

**Exclusive Knowledge Partner** 

**SCC OnLine and EBC** 





**Media Partner** 

**Tripura Times** 

Knowledge Steez



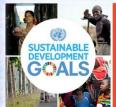
# **Organizing Committee**

- 1. Dr. Dipikanta Chakraborty, Assistant Professor of Political Science
- 2. Dr. Jayanta Dhar, Assistant Professor of Law
- 3. Ms. Merelin Darlong, Assistant Professor of English
- 4. Dr. Ripon Bhattacharjee, Assistant Professor of Law
- 5. Dr. Debasree Debnath, Assistant Professor of Law

#### HELPLINE

Email: cwcr@nlutripura.ac.in

Contact: +91-8967750369 / 9436479689







# **VENUE**

# NATIONAL LAW UNIVERSITY, TRIPURA

Narshingarh, Agartala, P.O.: Narayanpur Bazar District: West Tripura, Pin: 799015